LAND FOR YOGA ASHRAM NEAR G.P.O.

481. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state

- (a) whether the land in Alexandra Place near G.P.O., New Delhi has been rented out for Yoga Ashram; and
- (b) if so, what are the terms of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) The Vishwayatan Yog Ashram has been allotted 866 acres of land in Alexandra Place near G.P.O. for the construction of their office, library, class rooms and yogic therapeutic research laboratory and for bonafide residential purposes on the following terms:—

- (i) 1' 393 acres for the construction of office, library, class rooms and yogic therapeutic research laboratory at the rate of Rs. 5,000 per acre as premium plus 5 per cent annual ground rent thereon from the date the site is handed over to them.
- (ii) 0-473 acres, to be utilised by the Yog Ashram for their bonafide residential purposes, at the rate of Rs. 1 lakh per acre as premium plus Rs. 1,800 per acre as annual ground rent.

Government are reconsidering the matter.

CURBS ON OFFICIALS' TOURS ABROAD

482. DR. (MRS.) MANGLADEVI TALWAR : W7ill the Minister of FINANCE be pleased to state :

- (a) whether it has been decided by Government to put curbs on officials' tours abroad; and
- (b) if so, the reasons therefor, and the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Proposals for deputation of Government officials abroad are strictly scrutinised by a Committee of senior Secretaries and ordinarily only such deputations are permitted as are unavoidable or are likely to lead to substantial saving in foreign exchange or relate to the Defence effort or to training

requirements. In view of this, no specific curbs are proposed to be imposed on foreign tours of officials.

(b) Does not arise.

'P' FORM

483. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FINAN CE be pleased to state:

- (a) whether it is a fact that Government have decided to remove the restrictions for the grant of 'P' form; and
 - (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) No, Sir.

- (b) Does not arise.
- 484. [Transferred to the 1st August, 1968.]

PRODUCTION OF GASOLINE

- 485. SARDAR RAM SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that India is yet to attain self-sufficiency in producing gasoline which is used by Super Constellations and Dakota aircrafts;
 - (b) if so, what is the extent of shortage; and
- (c) what steps have so far been taken to attain self-sufficiency in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) and (b) Aviation Gasoline 115/145 used by Super Constellations is wholly imported whereas aviation Gasoline 100/130 used by Dakotas is supplied by blending locally manufactured Platformate and imported alkylate.

- (c) It is not considered economical to set up facilities in India for the manufacture of 115/145 grade of Aviation Gasoline as the requirement is small and is declining.
 - 486. [Transferred to the snd August, 1968.]